

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.48/98

Wednesday this the 14th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

K.A.Shafeena,
Kallooparambil,
Palamattom,
Thattekad PO,
Kothamangalam.

...Applicant.

(BY Advocate Mr. Shafik MA)

Vs.

The Senior Superintendent of Post Offices,
Aluva Division,
Aluva.

...Respondent

(By Advocate Mr. Sunil Jose, ACGSC)

The application having been heard on 14.1.98 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who has applied for selection and appointment to the post of Extra Departmental Branch Post Master, Thattekad Post Office has filed this application for a declaration that she is entitled to be considered for selection and appointment though her name has not been sponsored by the Employment Exchange. It is averred that the respondent has refused to consider her candidature.

2. Learned counsel for the respondent states that the selection to the post is not yet over, that the reluctance on the part of the respondent initially to consider the applicant's candidature was because her name was not sponsored by the Employment Exchange and that in view of


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the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others 1996 (6) SCC 216 the respondent has no reservation in making the selection considering the candidature of the applicant also, though not sponsored by the Employment Exchange.

3. In the light of what is stated by the learned counsel on behalf of the respondent, we dispose of this application with a direction to the respondent to finalise the selection for the post of Extra Departmental Banch Post Master, Thattekad Post Office only after considering the candidature of the applicant also, though her name has not been sponsored by the Employment Exchange. There is no order as to costs.

Dated the 14th day of January, 1998.


S.R. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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